24 2 1 of 9

dependants*:

Declaration of Assets and Liabilities

Year 2022

I, PRABHAKAL KUMARPANKAT

I, Son of Sri ATAY KUMAR SINHA

40. years, belonging to Bihar Legislative Assembly Secretariat, Patna service and presently working as PRS.

Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be sweet)

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Sr.	Description	Self	Spouse Spouse	Dependant-1	Dependant-2	Dependant-3 Etc. Name
No.	Cash	20,000 Rg.	30,000 Rg.	2000 /9.	5000Rg,	ŇA
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20,000 kg.	ICICI- 28000 PS,	X	559-5BI- 1,44374 R8-	NA
(iii)	Bonds, Debentures and Shares in companies	*	×	X	+	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	2,41,232	Х	×	X	NA
(v)	Motor Vehicles (details of make, etc.)	X	×	Х	X	NA
(vi)	Jewellery (give details of weight and value)	×	×	X	X	NA NA
(vii)	Other assets, such as values of claims / interests	*	* *	×	×	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

द्वार्ग कुमार वंकन

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant -1	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	*	×	<i>\tau</i>	×	X
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	*	+	×	*	×
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	*	*	4	*
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	*	×	*	× constant
(v)	Other (such as interest in property)	X	×	*	4	*

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12-02-2022
(a)	(i) Loans from Banks	USBI, 13VM-2, 33,724P3 USBI, PATNASE:-7,23,853	1/23
	(ii) Loans from financial institutions	7	X
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	7	×
	(b) dues to departments dealing with supply of water	>	×

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	(c) dues to departments dealing with supply of electricity	*	K
	(d) dues to departments dealing with telephones	X	*
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	×	×
	(f) Other dues, if any	4	X
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	1,09,316 RS. ASSESSMENT MEAR SONOH-22 (ETRFILED) PAIN-AIMYPP88919	×
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	×	*
	(iii) Sales Tax [Only in case of proprietary business]	4	×
	(iv) Property Tax	×	×

GPF/CPF/PRAN No.	:-	PTS/BLA-1205
Gender	:-	(M/F)
Date of Birth	:-	29121981 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BIHAR VIDHAN SAISMA SECRET ARIAT (Full Name e.g. B.A.S Bihar Administrative Service,
Home District	:-	B.S.S.:- Bihar Secretariat Service etc.)

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA
Date: 14-02-2022

Signature: 9713 JOIL JOHN
Name of Employee: PRABHAKAR KUMAR PANKAT
Designation: PRINCIPAL PRIVATE SECRETARY

Department: BIHAR VIDHAN SABHA SELPETARIA

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.